

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 18th May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 188/2018 (M.A. No.515/2018 & M.A. No.708/2018) (Earlier O. A. No. 10/2017 (EZ))	Sudarsan Das Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advcs. for Applicant Ms. Yogmaya Agnihotri for CECB Ms. Sunit Bhardwaj, Adv. for MoEF Mr. Ankit Verma, Adv. for State of Uttar Pradesh Mr. B. V. Niren, Adv. for R-2 Mr. A. K. Prasad, Adv. Mr. Mohan V. Katarki, Adv. for R-6
2.	Original Application No. 252/2018 (Earlier O. A. No. 108/2017 (THC) (WZ))	Hiraman Garate Vs. State of Maharashtra & Ors.	Ms. Sadiya Rohma Khan & Mr. Zaman Ali, Advcs. for Applicant
3.	Original Application No. 244/2018 (Earlier O.A. No.79/2018)	Varun Sheokand Vs. State of Haryana & Ors.	Inspection Report filed by CPCB
FOR ADMISSION			
4.	Original Application No. 205/2018	Mohit Paper Mills Ltd. Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. Anubhav Anand Aron & Mr. Abhinav Anand, Advcs. for Applicant
5.	Original Application No. 220/2018	Karan Singh Vs. Union of India & Ors.	Mr. Karan Singh, Applicant in person
6.	Original Application No. 318/2018 (M.A. No. 777/2018 & M.A. No. 778/2018)	Action Committee against the Formation of Koyilandy Bye-pass Road in N.H. 17 Vs. Union of India & Ors.	Mr. Raji Joseph, Adv. for Applicant
7.	M.A. No. 745/2018 IN Appeal No. 250/2017 (SZ)	M/s. Emmenar Pharma (P) Ltd. Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
8.	M.A. No. 746/2018 IN Appeal No. 84/2017 (SZ)	M/s. Emmenar Pharma (P) Ltd. Vs. The Govt. of India & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
9.	M.A. No. 690/2018 IN Original Application No. 28/2018 (T _{HC}) (WZ)	Abdul Naseer Abdul Samad Jalal Vs. The State of Maharashtra & Ors.	Ms. Sadiya Rohma Khan, Adv. Applicant
10.	M.A. No. 769/2018 IN Original Application No. 168/2018	Lakhan Singh Vs. State of M.P. & Ors.	Mr. Gautam Kumar, Adv. for Applicant

FOR COMPLETION OF PLEADINGS			
11.	Original Application No. 47/2018 (M.A. No. 253/2018 & M.A. No. 735/2018)	Shailesh Singh Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Ms. Preeti Singh, Adv. for Applicant Mrs. Sharmila Upadhyay, Adv. for EPCA & CPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana&HSPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Kshitij Mudgal, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Mishra, Adv. for UPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv.
12.	Original Application No. 97/2018	Cavelossim Villagers Forum Vs. M/s Gaffino Venture (India) Pvt. Ltd. & Ors.	Ms.Mridula Vijairaghavan & Mr. Siddharth Nayak, Advs. for Applicant Mr. M. S. Kalra, Adv. for R-1 Mr. Karan Khanna, Adv. for R-5
13.	Original Application No. 98/2018	Cavelossim Villagers Forum Vs. Village Panchayat of Cavellossim & Ors.	Ms.Mridula Vijairaghavan & Mr. Siddharth Nayak, Advs. for Applicant Mr. M. S. Kalra, Adv. for R-1 Ms. Mayuri Nayyar Chawla, Adv. for R-4 Mr. Karan Khanna, Adv. for R-5 Mr. Merusagar Samantry & Mr. S. Rebello, Advs. for State of Goa
14.	Original Application No. 123/2018	Tribunal on its own Motion Vs. State of Uttarakhand & Ors.	Mr. Raj Panjwani, Sr. Adv. (Amicus Curiae) Mr. Rahul Verma, AAG for State of Uttarakhand and DC Dehradun Mr. Mukesh Verma, Adv. for UEPCB Mr. Rajkumar, Adv. for CPCB
15.	Original Application No. 139/2018 (M.A. No. 367/2018 & M.A. No. 736/2018)	Ajay Dubey Vs. Union of India & Ors.	Mr. Srivastava Naver, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. B. V. Niren, Adv. for R-3 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. MPPCB Mr. Arvind Kr. Sharma, Adv. for Cantonment Board
16.	Original Application No. 146/2018 (M.A. No. 419/2018)	Hajipur Gram Panchayat Vs. Dist. Magistrate, Banda (UP) & Ors.	Mr. Pinaki Misra, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Dr. Sandeep Singh, Adv. for State of UP
FOR HEARING			
17.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Anil Mittal, Adv.
18.	Original Application No. 140/2014 (M.A. No. 198/2017)	Nanga Ram Dangri Vs. Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Rajkumar, Adv. LA for CPCB Mr. S.S. Shamsbery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (LC) Mr. Ankit R. Kothari, Adv. for Noticee Mr. Ajit Kumar Singh, Adv. Mr. Alok Kumar, Adv.

19.	Original Application No. 438/2015 (M.A. No. 1016/2015 & M.A. No. 781/2018)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Dr. Sandeep Singh, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-4 Mr. A. D. N. Rao, Adv. Mr. Pramod Kumar, Adv. for Noticees Mr. Saurabh Bahwani, Adv. for Noticee Mr. Naginder Benipal, Adv. Mr. Rajkumar, Adv. for CPCB
20.	Appeal No. 22/2016 (M.A. No. 278/2017)	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Kamal Singh, AAG for R-3 & 4 Mr. Sanchar Anand, Adv. for R-5 Mr. Sunil Parashar, Adv. for R-6 & 7
21.	Original Application No. 64/2016 (M.A. No. 1024/2017 & M.A. No. 587/2018)	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant Mr. Pradeep Kumar & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17 Mr. S. K. Bhattacharya, Adv. Mr. Saran Suri & Mr. Roshan Kumar, Adv.
22.	Original Application No. 473/2016 (M.A. No. 654/2018)	Kantanath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Suraj Singh & Rahul Kumar, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Ms. Priyanka Swami, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. S. K. Bhattacharya, Adv.
23.	Original Application No. 148/2016 (M.A. No. 686/2017)	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6
24.	Original Application No. 418/2017 (M.A. No. 787/2017)	Delhi Bird Foundation Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG for R-2 to 4 Mr. Piyush Joshi, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-8 Mr. Ravindra Kumar, Adv. (LC) Mr. Pinaki Misra, Sr. Adv. with Mr. Anil Dutt, Adv. Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. Mr. D. N. Goburdhan, Adv.

25.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Rtwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Adv. for R-8 Mr. Sriansh Prakash, Adv. Mr. D. N. Goburdhar, Adv. for R-11
-----	--	--	---

Date : 18th May, 2018
Time : After the above Bench

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
26.	Review Application No. 20/2017 IN Original Application No. 485/2014 (T _{HC})	Girdhari Lal Vs. State of H.P. & Ors.	Mr. Ajay Marwah, Adv. for State of HP Mr. Divya Prakash Pandey, Adv. for HPSPC Mr. Viplav Sharma, Adv. Mr. Dhruv Pal, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in